

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

PUBLIC NOTICE

In accordance with our directions in order dated 29.9.2017 in Petition No. 145/MP/2017, CTU has submitted the draft “Procedure for grant of Connectivity to Project based on renewable energy sources to inter-State Transmission System” after considering the comments of the Stakeholders. The Commission has considered and revised the draft Procedure and has decided to invite comments of the Stakeholders on the revised Draft Procedure.

2. The Draft “Procedure for grant of Connectivity to project based on renewable energy sources to inter-State Transmission System” is enclosed which can be downloaded from CERC website.

3. Comments / suggestions are invited from the Stakeholders by 23.4.2018.

**Sd/-
(Sanoj Kumar Jha)
Secretary
11.4.2018**